

Quarterly report for the period from August, 2021 to October, 2021 in compliance to Hon'ble NGT order dated: 05.08.2020 in the application No.68/2015 filed by Chaitanya Sravanthi Organization against M/s.Visakhapatnam Port Trust(VPT), Visakhapatnam:

The Hon'ble NGT vide Order dt: 05.08.2020 in the application No.68/2015 directed Andhra Pradesh State Pollution control Board to continue the monitoring as per previous directions, and to submit quarterly reports to Hon'ble NGT. The quarterly report for the period from August, 2021 to October, 2021 in compliance to order dt:05.08.2020 in O.A No.68/2015 is herewith submitted. The Board Officials inspected the Port Trust Area on 15.11.2021 and the status of compliance for the directions issued by the Board vide order dt: 28.12.2015 & 02.03.2020 with regard to action plan submitted by the M/s.VPT as follows:

Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 28.12.2015

S.No	Direction	Present status
	<u>IMMEDIATE MEASURES:</u>	
1	The port shall cover all the stack yards of dusty cargoes (coal and other cargoes etc.) with tarpaulins immediately and no coal stack yard shall exist without covering with tarpaulins.	Not Complied. 80% of the dusty cargo is covered with tarpaulins and the remaining dusty cargo is in loading and unloading condition therefore the facility has not covered fully.
2	The port shall restrict the stack height of coal piles upto 6 m as per the CFO condition and the excess stacking shall be removed immediately.	Not Complied. The height of the stack is restricted to 6mts in the stack yard but few coal stack heights are more than 6 mts was observed during inspection. Even directed several times by the Board Officials, M/s.VPT is not restricting the stack height of coal piles up to 6 mts to comply the Board direction.
3	The port shall not store any dusty cargo at west of ESSAR and the existing dusty cargo shall be removed immediately.	M/s.VPT is not storing any dusty cargo at west of ESSAR and at present M/s.VPT is storing the manganese ore at west of ESSAR containing lumps and fines. The Manganese fines are covered with tarpaulins.
4	The port shall not store any dusty cargo without MDSS system at any location in the port premises.	Not Complied. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 – R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A, B yards at TM Office. The facility has provided 27 sprinklers at R2 to R5 area, 11 sprinklers at TINA Godown area, 8 sprinklers at North-West Corner at WOB, 22 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. The facility has informed that they proposed to install MDSS at 4 more areas viz., L9 area, Opposite TM Office, Near MG Gate and along Coast Guard Office Road with an

S.No	Direction	Present status
		estimated cost of Rs.8.42 Crores is proposed and expected to be completed by June-2022. M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The facility has informed that the finalization of the tender will be completed by 31.08.2021 and the expected date of completion of work is 30.09.2022. In this regard, it is to submit that the facility has not complied with the Board direction within stipulated time.
5	The port shall not store any dusty cargo at R-11 area.	The facility has proposed to construct covered storage shed of size 400 m X 40 m X 70 m in R-11 area and expected date of completion of work is 30.09.2022.
6	The port shall submit an action plan for reorganization of coal stacking yards, which are near to the city interface immediately.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location. The facility has provided MDSS at R2 to R5 area.
7	The port shall submit an action plan for reorganization of all the dusty stacking yards and submit the stacking yard plan within 15 days.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location. The facility has provided MDS system at R2 to R5 area and requested to permit to handle coal at R2 to R5 area.

S.No	Direction	Present status
8	The port shall submit an action plan for mechanization of the dusty cargo handling berths within 30 days.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 1) EQ-1 operated by M/s Adani. 2) EQ-10 operated by M/s AVR Infra. 3) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far port has not given any commitment letter in this regard.
	SHORT TERM MEASURES:	
1	The port shall complete the installation and commission of the truck tyre washing facility by 31 st March 2016.	VPT has provided Truck tyre washings at 'B' – Ramp and also provided at Essar Junction. Both the facilities are found working.
2	The port shall complete the installation and commissioning of the truck mounted fog canon system at loading / unloading of dusty cargo by 31 st March 2016.	The facility is having 2 Nos. of Mobile Fog canons and deploying fog machines at loading / unloading of dusty cargos at berths.
3	The port shall complete the refurbishing all the existing MDSS and shall be operational by 31 st March 2016.	The existing MDSS systems are working properly.
4	The port shall install 3 CAAQM stations and connect to APPCB website by 31 st March 2016.	M/s.VPT installed three CAAQM stations at GCB vicinity, R&D area and at Old Stadium (GVMC) area and all three stations are in operation. All 3 stations are connected to CPCB / APPCB website.
5	The port shall comply with the targets fixed for the plantation under Green Visakha Program.	M/s. VPT has informed that 30,000 plants are to be planted to achieve 100% plantation under Green Visakha Program. The facility has informed that they have requested District Authorities for providing the vacant land to plant the balance plantation.

S.No	Direction	Present status
6	The port shall procure Mechanical sweeping machine by 31 st March 2016.	The facility is carrying out sweeping through 3 Mechanical Sweeping Machine.
	<u>MEDIUM TERM MEASURES:</u>	
1	The port shall complete the construction of concrete wall of 7.5 m height and 1.7 KM long i.e. from the sea Horse Junction to Convent Junction at the city interface by 31 st July 2016.	The port has constructed 7.50 m height compound wall to a length of 1.00 KM from Convent Jn. to Kobbarithota Jn. and 0.70 KM from Kobbarithota Jn. to Sea Horse Jn. at the city interface.
2	The port shall complete the upgradation of the STP to handle 10MLD with proper quality output to meet to the standards of the board by 31 st July 2016.	VPT upgraded STP with Hypo dosing system for disinfection.
3	The port shall provide CC Cameras at the coal yard and connect it to Website of APPCB for dissemination of information to the public.	Installed CC cameras and not connected to APPCB website. VPT stated that the connectivity is not possible to APPCB website in view of the Security and Safety of the areas because of the Defence Movements through Port.
	<u>LONG TERM MEASURES:</u>	
1	Dismantling and reconstruction of West Quay berths i.e. from part of WQ-2 to WQ-5 for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes.	Not complied. VPT management has informed that it is not economical to mechanize the lower draft berths like WQ-2 to WQ-4 in view of shifting of dusty cargos to higher draft vessels. WQ-5 berth is fully mechanized and operated by PPP operator. VPT informed that they planned to handle most of the coal and other dusty cargos at higher draft berths like WQ-7, WQ-8 which will be proposed to mechanize on PPP mode by the end of 2023.
2	EQ-5 and EQ-6 berths for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes. Mechanization of cargo handling at EQ6 berth.	Not Complied. VPT not mechanized EQ-5 and EQ-6 so far and they have not submitted any action plan.
3	Replacement of existing EQ-2 to EQ-5 berths to cater to 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes in inner harbour of Visakhapatnam Port.	Not complied. VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,
4	Development of West Quay North (WQ-7 & WQ-8) berth with mechanized handling facilities for handling bulk cargoes.	At present, M/s.VPT handling the cargo in semi mechanized mode at WQ-7 & WQ-8 and proposed to complete the mechanization of these berths by the end of 2023.

Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 02.03.2020:

S.No.	Directions	Compliance
1.	M/s.VPT shall install MDSS at all dusty cargo areas within 6 months.	Not Complied. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 – R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A, B yards at TM Office. The facility has provided 27 sprinklers at R2 to R5 area, 11 sprinklers at TINA Godown area, 8 sprinklers at NorthWest Corner at WOB, 22 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. The facility informed that they proposed to install MDSS at 4 more areas viz., L9 area, Opposite TM Office, Near MG Gate and along Coast Guard Office Road with an estimated cost of Rs.8.42 Crores is proposed and expected to be completed by June-2022. The facility suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The facility has informed that the finalization of the tender will be completed by 31.08.2021 and they expected date of completion of work is 30.09.2022. In this regard, it is to submit that as per the earlier committed action plan M/s.VPT suppose to complete the construction of covered storage shed before, 31.08.2021, whereas, M/s. VPT issued e-tender notification recently on 30.04.2021. Therefore the facility has not complied with the Board direction within stipulated time.
2.	M/s.VPT shall remove dusty cargo stored near to habitation R-2, R-4 & R-5, A, B immediately where there is no MDSS System.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location. The facility has provided MDSS at

		R2 to R5 area and requested to permit to handle coal at R2 to R5 area.
3.	M/s. VPT shall submit the action plan for re-organization of the dusty cargo at different stacking yards within 15 days.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards will be shifted to the upcoming open areas due to demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location. The facility has proposed to construct covered storage shed of size 400 m X 40 m X 70 m in R-11 area and expected date of completion of work is 30.09.2022.
4.	M/s.VPT shall submit the action plan for re-organization of the coal stacking yards which are near to the city interface within 15 days.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards will be shifted to the upcoming open areas due to demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt. The other dusty cargo area near to city interface is west of ESSAR. The facility has provided MDS system at R2 to R5 area and requested to permit to handle coal at R2 to R5 area.
5.	M/s.VPT shall submit the action plan for mechanization of partly mechanized berths(5 nos) and other berths.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 4) EQ-1 operated by M/s Adani. 5) EQ-10 operated by M/s AVR Infra. 6) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far they have not given any commitment letter in this regard.
6.	The port shall handle dust free cargo like fertilizers, food grains and bagged cargo, steel, granite etc. in EQ-2 to EQ-5.	The facility informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers,

		food grains, bagged cargo, steel, granite etc.,
7.	M/s.VPT shall obtain amendment for the water consumption, wastewater generation quantity in the CFO	Not Complied. The facility was directed to apply for CFO amendment through online.
8.	M/s.VPT shall obtain amendment for the hazardous waste generation quantities and its disposal option in the CFO.	
9.	M/s.VPT shall provide dedicated tankers to the stock yards which are not provided with the MDSS in such a way that the entire stock yard shall be sprinkled once in two hours.	The facility has provided 15 water tankers to cover all dusty cargo areas to sprinkle water.
10.	M/s.VPT shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.	The facility storing dusty cargo at various places. MDSS systems were provided only at following 3 areas- i) WOB area, ii) S-4 area, iii) L-17 area & iv) R2 to R5 area. PLC based MDSS is functioning at WOB area. In other areas PLC based MDSS not provided.
11.	M/s. VPT shall complete the balance plantation target of 1.02 lakhs under Green Visakha Program at all the vacant places available in port area by Dec'2020.	The facility has informed that 30,000 plants are to be planted to achieve 100% plantation under Green Visakha Program. The facility has informed that they have requested District Authorities for providing the vacant land to plant the balance plantation.
12.	Aerial videography (with the help of drone) / Photos of the air pollution control measures / equipment, tarpaulin covered shall be taken and shall submit to the board within 1 week.	Submitted.
13.	The VPT shall utilize the fines collected from stevedores and PPP operators for the purchase of tarpaulins.	The facility informed that they are imposing fines / penalty on stevedores and operators who are not covering the cargo from time to time. The PPP Operators are also purchased tarpaulins and covering their coal stack. The facility purchased Tarpaulins at a cost of Rs.10.0 lakhs only and not procured 200 Tarpaulins which is proposed earlier by the facility so far.
14.	M/s. VPT shall ensure that no leakages of Urea, Sulphur and rock phosphate while transporting through trucks from Port to the user.	The facility has directed all the transporters to cover the top with tarpaulins and also closely monitoring by their Security.
15.	Strict procedures shall be followed for maintaining cleanliness at the jetty while handling Ammonium Nitrate to prevent contamination with any reactive substance containing carbonaceous, hydro-carbonaceous material and any other incompatible material.	The facility informed that the cargo is being handled under supervision of PESO.
16.	The district crisis group formed	The facility has conducted mock drills on

	under MSIHC rules shall monitor and review the safety measures regarding of Ammonium Nitrate and ensure additional safety precautions to be taken by conducting periodical mock drills under the supervision of the District Crisis Group.	28.04.2021, 04.06.2021, 28.07.2021, 30.08.2021 & 01.10.2021 on different scenarios.
17.	The VPT shall take all the necessary measures to control the air pollution and shall ensure that PM2.5 & PM10 daily/monthly and annual average values are within the standard.	Not complied. The facility has issued work order on 01.07.2020 to M/s. NEERI, Hyderabad for "Air pollution and source apportionment study for the assessment of impact of Visakhapatnam Port Operations on ambient air quality in & around port area" at a cost of Rs.63 lakhs, which is targeted to be completed by October, 2021. Now the facility informed that the study will be completed by December-2021.
18.	The VPT shall comply the directions issued by the Board from time to time.	Not complied. The APPCB, Regional Office, Visakhapatnam submitted status report on the non compliances to the task Force, Board Office for taking further necessary action.
19.	The VPT shall submit the performance Bank Guarantee of an amount of Rs.1.0 Crore for completing all the works required to be done.	Submitted bank guarantee for Rs.1.0 Crore which is valid up to 31.07.2022. The facility has also paid environmental compensation of Rs.1.97 crores to APPCB on 14.07.2020.

Further it is to submit that, APPCB is regularly monitoring ambient air quality at 8 stations under NAAMP and 3 more stations for Port monitoring. Out of 11 stations, 3 stations are bounded to M/s. Visakhapatnam Port activities and 2 stations are located within the vicinity of 500 to 750 meters from port activities. The annual average RSPM (PM₁₀) values measured at 11 locations are as follows:

S No	Location	Std	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020
1	AKC COLONY(ESI HOSPITAL)	60	59.5	74.5	55.5	48.9	55.7	45.4	60.1	64.9	93.0	79.0	103.3
2	MINDI	60	71.8	92.6	50.1	52.2	54.9	60.2	66.6	65.4	99.0	71.4	74.8
3	SEETHAMMADHAR A	60	75.4	81.3	61.8	62.4	61.4	51.5	66.7	68.3	77.0	63.4	56.1
4	INDUSTRIAL ESTATE	60	70.0	77.2	69.0	59.3	64.1	59.3	66.7	70.0	109	85.9	89.1
5	PEDAGANTYADA	60	65.6	74.4	60.6	49.8	54.3	52.4	65.9	68.6	95.0	73.3	74.1
6	RAMKY	60	43.5	83.6	34.5	31.7	44.8	55.3	74.1	62.4	116	68.9	75.9
Port Activities contribution in addition to the other activities													
1	GNANAPURAM	60	87.2	119.5	95.1	122.2	84.6	68.7	87.4	85.1	91.5	91.3	90.5
2	POLICE BARRACKS	60	95.9	148.8	104.3	115.1	87.1	86.1	87.1	88.6	91.6	86.6	74.9
3	ST' Alyosius School	60	99.0	96.2	83.5	77.5	99.1	84.6	88.3	82.8	81.8	76.7	79.4
4	ST' John's Parish School	60	114.0	103.0	83.9	85.5	108.7	86.9	95.2	94.4	108.6	98.8	108.6
5	MCV Kalyanpadam/ Administrative Building/ Port Area Dispensary	60	89.1	89.0	84.0	78.2	81.7	75.4	97.6	82.3	105.1	88.3	92.4

Note :- The APPCB has changed the location from ESI Hospital to AKC Colony in the year-2020 and all values are expressed in µg/m³

The following are the PM₁₀ values monitored for the period January to October, 2021 at Police Barracks, Gnanapuram Area, Port Area Dispensary, ST' Aloysius School and at ST' John's Parish School. All the stations are located within a radius of 200 meters to 750 meters from port operations towards downwind ward direction.

SNo.	Station Name	Standard (24 Hourly /Annual)	Jan-2021	Feb-2021	Mar-2021	April-2021	May-2021	June-2021	July-2021	Aug-2021	Sep-2021	Oct-2021
1	Police Barracks	100/60	131	115	122	87	74	73	63	81	63	84
2	Gnanapuram Area	100/ 60	132	121	122	115	92	87	70	99	64	75
3	Port Area Dispensary	100/ 60	133	118	160	94	76	78	80	81	77	90
4	St' Aloysius School	100/ 60	124	110	139	76	82	66	85	76	71	89
5	St' John's Parish school	100/ 60	152	128	163	77	67	96	95	100	81	93

Note: all values are expressed in µg/m³

As per the above air quality data, the monthly average PM₁₀ values are within the the 24 hourly standard of 100 µg/Nm³ and exceeding the annual standard of 60 µg/Nm³ during the quarter August-2021 to October-2021.

As per the directions of A.P. Pollution Control Board, M/s. Visakhapatnam Port trust has installed 3 CAAQM stations located at R & D Area, GCB area and at GVMC stadium. The following are the monthly averages for the last three months.

Month	Location					
	GVMC Stadium		GCB area		R&D YARD	
Parameter	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀
Standard (24 Hourly/ Annual)	60/40	100/60	60/40	100/60	60/40	100/60
Aug-2021	23.82	62.70	26.66	62.13	26.23	62.16
Sept-2021	21.73	57.69	21.50	49.32	23.51	55.92
Oct-2021	24.69	57.71	31.20	67.95	25.65	59.20

Note: all values are expressed in µg/m³

As per the above air quality data, the monthly average PM₁₀ values are within the the 24 hourly standard of 100 µg/Nm³ and exceeding the annual standard of 60 µg/Nm³ during the quarter Aug-2021 to Oct-2021.

Observations and Remarks:

1. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 – R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A,B at TM Office. There is no MDSS at A, B yards at TM Office. The facility is carrying out wetting through mobile water tankers at A, B at TM Office.
2. M/s.VPT has provided 11 sprinklers at TINA Godown area, 8 sprinklers at NorthWest Corner at WOB, 22 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. The port has proposed to install MDSS at 4 more areas viz., L9 area, Opposite TM Office, Near MG Gate and along Coast Guard Office Road at an estimated cost of Rs.8.42 Crores is proposed and expected to be completed by June-2022.
3. M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x 30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Now, M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and M/s.VPT issued e-procurement notice

inviting tender(e-NIB) on 30.04.2021. Therefore the facility has not complied with the Board direction within stipulated time.

4. The average values of the CAAQM stations installed by M/s.VPT shows the monthly average PM₁₀ values are within the the 24 hourly standard of 100 µg/Nm³ and exceeding the annual standard of 60 µg/Nm³ during the quarter Aug-2021 to Oct-2021.
5. As per the APPCB Air Quality Monitoring data, the monthly average PM₁₀ values are exceeding the daily standard of 100 µg/Nm³ during the period January-2021 to April-2021 and within the daily standard of 100 µg/Nm³ during the period May-2021 to Oct-2021. The average PM₁₀ values are exceeding the annual standard of 60 µg/Nm³ during the period January-2021 to Oct-2021.
6. The facility is not complying with the Board directions. The APPCB, Regional Office Visakhapatnam submitted a latest status report on the non compliances to the Task Force, Board Office on 16.08.2021 for taking further necessary action.

Action taken by the Board:

The APPCB has issued directions vide order dt: 02.03.2020 and imposed Environmental Compensation of Rs. 1.95 crores and the industry has paid Environmental Compensation accordingly.



ENVIRONMENTAL ENGINEER

Environmental Engineer
A.P. Pollution Control Board
Regional Office, Visakhapatnam